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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 839/(MAH)/2017  
M.A. No. 34/2018

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: Shirdi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|     |                            |                            |     |
|-----|----------------------------|----------------------------|-----|
| 29. | Adv. Jai Shah for Law firm | Adv. for Shirdi Industries | JSS |
|-----|----------------------------|----------------------------|-----|

Adv. Ashutosh Mishra

Holding for Jitendra B. Mishra  
For the Service Tax.

A. Mishra

**ORDER**

MA 34/2018 IN CP No.839/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.2.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)